

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P.)

No. 432 /Admin.(Services)/2017 Dated: Allahabad: July 19, 2017

Subject: Nominations for Programmes scheduled to be held in the month of August, 2017 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg./2017-18/2884 dated 11.07.2017 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in the training programme scheduled in the month of August, 2017 at National Judicial Academy, Bhopal:

Sl No	Prog No.	Programme Date		Name of the Programme	Nominated Officers
		From	To		
1	P-1026	04.08.17	06.08.17	Workshop for Additional District Judges	1.Sri Arun Kumar Misra, Additional District & Sessions Judge, Meerut 2. Sri Neeraj Nigam, Additional District & Sessions Judge, Mau
2	P-1027	11.08.17	13.08.17	Workshop for Additional District Judges	1.Sri Allah Rakhai, Additional District & Sessions Judge, Hathras 2. Sri Govind Ballabh (Sharma), Additional District & Sessions Judge, Maharajganj
3	P-1028	11.08.17	13.08.17	Refresher Course for Family Courts	1. Sri Mohd. Riyaz, Principal Judge, Family Court, Bahraich 2. Sri Angad Prasad-II, Principal Judge, Family Court, Bhadohi
4	P-1029	18.08.17	20.08.17	Workshop for Magistrates on Animal Rights	1. Smt. Sarvottama Nagesh Sharma, Judicial Magistrate, Sultanpur 2. Smt. Sapna Tripathi, Judicial Magistrate, Lucknow
5	P-1030	18.08.17	20.08.17	Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994	1. Smt. Pooja Gupta, Judicial Magistrate, Gorakhpur 2. Smt. Pragya Singh-II, Judicial Magistrate, Barabanki
6	P-1031	25.08.17	27.08.17	National Seminar for Principal District & Sessions Judges: Joint course for different stakeholders (RG, PDJ, Court Manager)	1. Mohd. Faiz Alam Khan, Registrar General, High Court, Allahabad 2. Sri Bhoopendra Sahai, District & Sessions Judge, Banda

7	P-1032 - P-1041	25.08.17	27.08.17	Court Excellence Enhancement Programme-1	1. Sri Vijay Kumar Azad, Chief Judicial Magistrate, Sultanpur 2. Sri Rajesh Kumar-III, Chief Judicial Magistrate, Banda
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Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 432 (i) /Admin.(Services)/2017 Dated: July 19, 2017

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Meerut, Mau, Hathras, Maharajganj, Bahraich, Bhadohi, Sultanpur, Lucknow, Gorakhpur, Barabanki and Banda with the request to kindly inform the officers concerned accordingly.
3. Sri Mohd. Faiz Alam Khan, Registrar General, High Court of Judicature at Allahabad and Sri Bhoopendra Sahai, District & Sessions Judge, Banda with the request to kindly participate in the said training programme under intimation to the Court.
4. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)